NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/86/2016

NAME OF THE PETITIONER(S) : A. Parthasarathy

NAME OF THE RESPONDENT(S) : MPL Forging Private Limited & 6 others

UNDER SECTION

: 397/398, 402, 403 and 406 read with Schedule 11 of the

Act.

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. J. BALAKUHAR

Rept # 1 to 22 OBale

M. VIDYA

ORDER

Proxy representing Ms M Vidya, counsel for petitioner present. Shri Balakumar, counsel for R1 to R3 & R7 present. Counsel representing R4 called but absent. Proxy counsel for petitioner sought time for submitting oral arguments since her senior counsel is unwell today. Time extended at request. Put up on 31.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)